

Court-II

In the Appellate Tribunal for Electricity, New Delhi (Appellate Jurisdiction)

Appeal No. 212 of 2015 & IA No. 277 of 2016 and Appeal No.282 of 2015

Dated : 16th May, 2016

**Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER**

In the Matter of:

A.No. 212 of 2015 & IA No. 277 of 2016

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri,
Mr. Anand K. Shrivastava and
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi, Adv. With
Mr. A.K.Pandey, Chief Engineer
Mr. M. K. Nayak for R.2

Appeal No.282 of 2015

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri,
Mr. Anand K. Shrivastava and
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi, Adv. With
Mr. A.K.Pandey, Chief Engineer
Mr. M. K. Nayak for R.2

ORDER

IA No.277 of 2016, seeking permission for filing voluminous additional documents, has been moved by the appellant. The learned counsel for the respondents may file objections etc. to the said IA within a month. Learned counsel for the appellant is directed to furnish today itself, a copy of this IA as well as Annexure of the IA.

Fix this IA, being IA No. 277 of 2016, for hearing on **11th August, 2016.**

Another Appeal, being Appeal No.282 of 2015, also be listed for hearing along with IA No. 277 of 2016 on the same date i.e. on 11th August, 2016.

(T. Munikrishnaiah)
Technical Member

(J. Surendra Kumar)
Judicial Member

sh/kt